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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

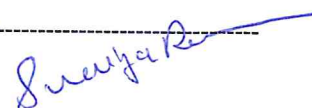
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 55/2009	TP 16/16	For Hearing	397/ 398	M.Shanthiprasad Padival and 3 others Vs Padival Saw Mills Pvt Ltd and 9 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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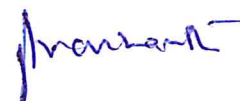
SUMAIYA RAHMAN
9980044100

Respondent 1 to 10



Prashanth kumar
9880000043

Impugning Applicants



RIDHIMA. T
AK LAW CHAMBERS
8123013569

Petitioners



Counsel for petitioner is present. Counsel for respondent is also present. Shri Prashanth Kumar, Advocate who has filed IA No.126/17 and 127/17 is present. Counsel for petitioner requested time to file objections in IA No.126/17 and IA No.127/17.

For filing objections, list it on 23.11.2017.


MEMBER (J)


MEMBER (T)